

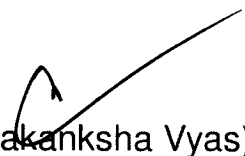
SATISH PAL VS. VIRENDER PRAKASH PAL & ANR.
PS: SHAKARPUR

27.06.2020

Present: None for complainant in person.

Application perused. ATR be called from SHO of PS concerned.

Re-list on 04.09.2020.


(Aakanksha Vyas)
MM-05 (East)/ KKD Court
Delhi/ 27.06.2020

FIR No. :34338/17
PS:Krishna Nagar
U/s:379/411/34 IPC
State Vs. Azad Khan

27.06.2020

Fresh application for bail on behalf of accused Azad Khan received by way of email.

Present : Ld. APP for the State is stated to be present through Video Conferencing.

None for applicant in person.

IO/SHO of PS concerned to file reply on 29.06.2020.

(Aakanksha Vyas)
MM-05 (East)/ KKD Court
Delhi/ 27.06.2020

FIR No. :238/2020
PS:Shakarpur
U/s:392/411/34 IPC
State Vs. Abhishek Masih


27.06.2020

Fresh application for bail on behalf of accused Abhishek Masih received by way of email.

Present : Ld. APP for the State is stated to be present through Video Conferencing.

None for applicant in person.

IO/SHO of PS concerned to file reply on 29.06.2020.


(Aakanksha Vyas)
MM-05 (East)/ KKD Court
Delhi/ 27.06.2020

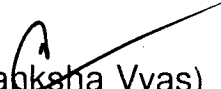
Ravi Kumar Sharma Vs. Rina Patwa & Ors.
PS: Shakarpur

27.06.2020

Fresh application U/S 156(3) Cr.P.C. alongwith complaint U/s 200
Cr.P.C received by way of email.

Present : None for applicant in person.

Re-list for consideration on 29.06.2020.


(Aakanksha Vyas)
MM-05 (East)/ KKD Court
Delhi/ 27.06.2020